

Directorate General of Foreign Trade

Udyog Bhawan

DES-V Section

Minutes of NC-V meeting due for 18.09.2014 but actually held on 25.09.2014

The meeting No.24/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 18.09.2014 but actually held on 25.09.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr industrial Adviser	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri J.D. Giri, Vice President	AEPC


At the outset, the Minutes of NC-V Meetings Nos.23/AM-15 for 11.09.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 11.09.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.24/AM-15 dated 18.09.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING : 24/84-ALC3/2014
NUMBER

MEETING DATE :18.09.2014

1	Case No.: 9/2/84-ALC3/2014	Party Name: CHANDRA MUKHI IMPEX PVT. LTD.,	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00009/AM15	RLA File :02/24/040/00177/AM14	Lic.No/Date:0210201329 19.03.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

2	Case No.: 12/6/84-ALC3/2014	Party Name: KIRAN ASSOCIATES	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00043/AM15/	RLA File :05/23/040/00544/AM14/	Lic.No/Date:0510383072 28.03.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				





3	Case No.:9/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00040/AM15/	RLA File :05/24/040/00486/AM14/	Lic.No/Date:0510383265 01.04.2014	Deferred date: 16.10.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.			

4	Case No.:5/10/84-ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00060/AM15/	RLA File :07/24/040/00467/AM14/	Lic.No/Date:0710103320 01.04.2014	Deferred date: 16.10.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.			

5	Case No.:11/6/84-ALC3/2014	Party Name: PRET INTERPRET CLOTHING PRIVATE LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00042/AM15/	RLA File :07/24/040/00481/AM14/	Lic.No/Date:0710103348 02.04.2014	Deferred date: 16.10.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 16.10.2014.			

6	Case No.:2/12/84-ALC3/2014	Party Name: TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00091/AM15/	RLA File :03/95/040/01058/AM14/	Lic.No/Date:0310777139 04.04.2014	Deferred date: 16.10.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.			

7	Case No.:7/6/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00038/AM15/	RLA File :06/24/040/00001/AM15/	Lic.No/Date:0610037024 09.04.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

8	Case No.:21/10/84-ALC3/2014	Party Name: PARASNATH TECHGARMENTS PVT. LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00076/AM15/	RLA File :06/24/040/00004/AM15/	Lic.No/Date:0610037163 22.04.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

9	Case No.:20/14/84-ALC3/2014	Party Name: J.K. FABRICS (BANGALORE) PVT.LTD,	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00115/AM15/	RLA File :07/24/040/00007/AM15/	Lic.No/Date:0710103662 22.04.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

10	Case No.:10/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00041/AM15/	RLA File :05/24/040/00023/AM15/	Lic.No/Date:0510385126 28.04.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				




11	Case No.:24/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00079/AM15/	RLA File :06/24/040/00005/AM15/	Lic.No/Date:0610037244 29.04.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

12	Case No.:17/14/84-ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00112/AM15/	RLA File :07/24/040/00023/AM15/	Lic.No/Date:0710103821 30.04.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

13	Case No.:13/10/84-ALC3/2014	Party Name: ALPS INDUSTRIES LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00068/AM15/	RLA File :05/23/040/00026/AM15/	Lic.No/Date:0510385549 02.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

14	Case No.:26/10/84-ALC3/2014	Party Name: AII NIISH FASHIONS PRIVATE LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00081/AM15/	RLA File :05/23/040/00046/AM15/	Lic.No/Date:0510385736 05.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case was under examination of DC (MSME). The O/o the DC (MSME) furnished comments vide their U.O Note no. 37 (5)/58/2014-15/170 dated 23.09.2014. The committee found that the comments furnished by the DC (MSME) are not in order. It was decided to wait for revise comments and defer the case for re-listing on 16.10.2014.				




15	Case No.:18/14/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00113/AM15/	RLA File :07/24/040/00037/AM15/	Lic.No/Date:0710103946 06.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

16	Case No.:29/10/84-ALC3/2014	Party Name: ORION CONMERX PRIVATE LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00084/AM15/	RLA File :05/24/040/00017/AM15/	Lic.No/Date:0510385981 07.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 16.10.2014.				

17	Case No.:23/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00078/AM15/	RLA File :06/24/040/00008/AM15/	Lic.No/Date:0610037341 08.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

18	Case No.:27/10/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00082/AM15/	RLA File :30/24/040/00008/AM15/	Lic.No/Date:3010102399 13.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				





19	Case No.: 30/10/84-ALC3/2014	Party Name: ANKHUA EXPORTS (P)LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00085/AM15/	RLA File :05/23/040/00072/AM15/	Lic.No/Date:0510387213 23.05.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

20	Case No.: 16/14/84-ALC3/2014	Party Name: GALAXY ELEGANT FASHIONS PRIVATE LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00111/A M15/	RLA File :05/23/040/00088/AM15 /	Lic.No/Date:0510388128 03.06.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

21	Case No.: 3/12/84-ALC3/2014	Party Name: MASTER LINENS INC.,	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00092/AM15/	RLA File :32/24/040/00003/AM15/	Lic.No/Date:3210076 742 06.06.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 16.10.2014.				

22	Case No.: 8/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00103/AM15/	RLA File :05/24/040/00110/AM15/	Lic.No/Date:05103883 97 09.06.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

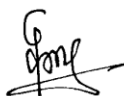



23	Case No.:9/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00104/AM15/	RLA File :05/24/040/00106/AM15/	Lic.No/Date:0510388396 09.06.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

24	Case No.:10/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00105/AM15/	RLA File :05/24/040/00107/AM15/	Lic.No/Date:0510388410 09.06.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

25	Case No.:11/14/84-ALC3/2014	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Approved
	HQ File :01/84/050/00106/AM15/	RLA File :05/24/040/00100/AM15/	Lic.No/Date:0510388533 10.06.2014	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/40/2014-15-Hos/177, dated 24.09.2014 as detailed below:-				

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Seamless Knitted Cami made of Nylon / Spandex (synthetic) Yarn (containing total weight of nylon yarn 134850 Kgs)	1,50,000 Numbers	Nylon Yarn 6,66/Nylon/Spandex Single (S & /Or Z Twist)	1,64,517 Kgs
			Folded Elastic Tape 16mm & 20mm	36,38,250 Meters
			10mm Metal /Plastic ring and adjusters	6120000 Numbers





The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

26	Case No.:7/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Approved
	HQ File :01/84/050/00102/AM15/	RLA File :05/24/040/00122/AM15/	Lic.No/Date:0510388754 17.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/61/2014-15-Hos/176., dated 24.09.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester Solid Dyed Woven Fabric, GSM-86+-10% (Style no. 7651180)	3573 Numbers	100% Polyester Solid Dyed Woven Fabric, GSM-86+-10%	1.33 Sqm per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

27	Case No.:3/21/84-ALC3/2014	Party Name: GREEN FINGERS(INDIA)PVT.LT D.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00165/AM 15/	RLA File :05/23/040/00155/AM15/	Lic.No/Date:051038946 6 08.07.2014	Deferred date: 16.10.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.

28	Case No.:4/21/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Approved
	HQ File	RLA File	Lic.No/Date:0510389787	

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:01/84/050/00166/AM15/ :05/24/040/00173/AM15/ 18.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/61/2014-15-Hos/176., dated 24.09.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	60% Viscose 40% Polyester Woven Ladies Other Garments (TOP) Fabric Dyed GSM- GSM-76+-10% (Style- Blouse Moily)	5539 Nos	60% Viscose 40% Polyester Woven Fabric Dyed (GSM- GSM-76+-10%)	19093 Sq. Meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/21/84-ALC3/2014

Party Name: MAYA EXPORTS CORPN

Meet No/Date:24/84-ALC3/2014
18.09.2014

Status:
Approved

HQ File
:01/84/050/00167/AM15/

RLA File
:05/24/040/00175/AM15/

Lic.No/Date:0510389790
18.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/56/2014-15-Hos/169, dated 23.09.2014 as detailed below:-

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S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Lace Knitted Girls Dress made of 92% Polyamide 8% Lycra Knitted Lace Fabric Dress with Lining Lace Fabric Dyed GSM 115+-10% (Style mette-marit longsleeve)	39819 Nos	92% Polyamide 8% Lycra Knitted Lace Dyed Fabric,GSM 115+-10%	1.41 Sqm/pc.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

30	Case No.: 6/21/84-ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00168/AM15/	RLA File :05/24/040/00174/AM15/	Lic.No/Date:0510389789 18.07.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). Vide their UO Note dated 23.09.2014 the DC (MSME) has sought some details from the applicant firm. It was decided to await the same and defer the case for re-listing on 16.10.2014.				

31	Case No.: 11/21/84-ALC3/2014	Party Name: KOHINOOR ENTERPRISES	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00173/AM15/	RLA File :05/23/040/00165/AM15/	Lic.No/Date:0510389889 22.07.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

32	Case No.: 10/21/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00172/AM15/	RLA File :05/24/040/00180/AM15/	Lic.No/Date:0510389957 25.07.2014	Deferred date: 16.10.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.				

33	Case No.: 9/21/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Approved
	HQ File :01/84/050/00171/AM15/	RLA File :07/24/040/00156/AM15/	Lic.No/Date:0710106223 28.07.2014	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after				

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deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/60/2014-15-Hos/171, dated 23.09.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	98% Cotton 2% Spandex Dyed fabric, GSM-284+-10% (Style No. WSNR 156021SD)	41900 Nos	98% Cotton 2% Spandex Dyed fabric, GSM-284+-10%	1.95 Sqm/pc.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

34	Case No.:13/21/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00175/AM15/	RLA File :05/24/040/00199/AM15/	Lic.No/Date:0510390118 05.08.2014	Deferred date: 16.10.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.

35	Case No.:8/21/84-ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
	HQ File :01/84/050/00170/AM15/	RLA File :35/24/040/00011/AM15/	Lic.No/Date:3510044530 06.08.2014	Deferred date: 16 10.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.

36	Case No.:1/24/84-ALC3/2014	Party Name: KABADI SHANKARSA & CO.	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred
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	HQ File :01/84/050/00183/AM15/	RLA File :07/24/040/00204/AM15/	Lic.No/Date:0710106625 03.09.2014	Deferred date: 16.10.2014	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.					
	Case No.: 2/24/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Deferred	
37	HQ File :01/84/050/00184/AM15	RLA File :30/24/040/00029/AM15/	Lic.No/Date:3010103140 08.09.2014	Deferred date: 16.10.2014	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.					
38	Case No.: 3/24/84-ALC3/2014	Party Name: SACOS INDIGO PRIVATE LIMITED	Meet No/Date:24/84-ALC3/2014 18.09.2014	Status: Approved	
	HQ File :01/84/050/00185/AM15	RLA File :56/24/040/00027/AM15	Lic.No/Date:5610004387 08.09.2014		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, as per decision taken in NC meeting No.39/84/AM-14, dated 09.01.2014 in Authorisation Number 5610003211 dated 13.11.2013 , as detailed below:-					
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	PP Woven Jumbo Bags (FIBC)	2,00,000 Kgs.	P.P. Granules	1.10 Kgs./kg content in export product.
				LLDPE Granules	1.05 Kgs./kg content in export product.
				Additive Master Batch U.V. Stabilizer	4,400 Kgs.
				Ethyl Vinyl Acetate	10,560 Kgs.
				Additive coloured Master Batch	1.05 Kgs./kg content in export product.
				P.P. Granules for packing material	As per packing policy
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					




MANUAL AGENDA CASE

(39)

Case No.318	Apparel Export Promotion Council, Gurgaon.
NC 24/AM-15, dt. 18.09.2014	File No.01/84/162/086/AM-14/DES-V
Fixation of Standard Input Output Norms (SION).	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

(40)

Case No.319	M/s Fashion Accessories, Gurgaon
NC 24/AM-15, dt. 18.09.2014	File No.01/84/171/073/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510321304 dated 29.03.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

(41)

Case No.320	M/s Fashion Accessories, Gurgaon
NC 24/AM-15, dt. 18.09.2014	File No.01/84/171/090/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510345222 dated 08.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

(42)

Case No.321	M/s Modelama Exports Ltd., Gurgaon
NC 24/AM-15, dt. 18.09.2014	File No.01/84/171/086/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510268422 dated 19.07.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

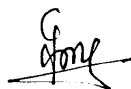
(43)

Case No.322	M/s Chelsea Mills, New Delhi
NC 24/AM-15, dt. 18.09.2014	File No.01/84/171/066/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510383092 dated 28.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

(44)

Case No.323	M/s Chelsea Mills, New Delhi
NC 24/AM-15, dt. 18.09.2014	File No.01/84/171/067/AM-15/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510389084 dated 25.06.2014.	



Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

(45)

Case No.324	M/s Achiever Apparels, New Delhi
NC 24/AM-15, dt. 18.09.2014	File No.01/84/162/368/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0510334675 dated 13.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for examination and comments. The case stands for re-listing on 16.10.2014.

(46)

Case No.325	M/s Orient Craft Ltd., New Delhi.
NC 24/AM-15, dt. 18.09.2014	File No.01/84/171/095/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510376608 dated 20.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.

(47)

Case No.326	M/s Orient Craft Ltd., New Delhi.
NC 24/AM-15, dt. 24.09.2014	File No.01/84/171/093/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510314445 dated 13.01.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 16.10.2014.

(48)

Case No.327	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 24/AM-15, dt. 18.09.2014	File No.01/84/162/280/AM-11/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0410114215 dated 01.06.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case like style number, CAD/CAM, Calculation sheet and sample of the export item. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-




S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trousers (Pants) made of 97% Cotton 3% Spandex stretch twill fabric, GSM-339+/-10%	60,298 Nos.	97% Cotton 3% Spandex stretch twill fabric, GSM-339+/-10%, width-57"(+/-1)	1,35,670 Sq meter
			80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/-5%, width-57/58"	33767 Sq. meter (@ 0.56 sq. meter per piece
			Matte Pewtter 28L Button	Net to net
			Matte Pewtter 9mm Rivet	Net to net
2.	Ladies Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%	23,477 Nos.	75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%, width-59/60"(+/-1)	52,822 Sq. meter
			80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/-5%, width-57/58"	13147 Sq. meter (@ 0.56 sq. meter per piece
			Antique Copper 28L Button	Net to net
			Antique Copper 9mm Rivet	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(49)

Case No.328	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 24/AM-15, dated 18.09.2014	File No.01/84/50/311/AM-11/DES-V

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Re-fixation of input output norms in respect of Advance Authorization No. 0410120397 dated 05.01.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the above said authorization was earlier ratified in its meeting held on 10.03.2011 taking cue from SION at S.No. J-292 and in terms of Policy Circular No. 34 dated 24.03.2008. Therefore the Committee decided to maintain status quo in this case.

Accordingly the R.A shall be advised to take necessary action.

(50)

Case No.329	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 24/AM-15, dt. 18.09.2014	File No.01/84/50/102/AM-12/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0410123663 dated 29.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case like style number, CAD/CAM, Calculation sheet and sample of the export item. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trousers Pant made of 98% Cotton 2% Spandex fabric, GSM-340+/-10%,	50176 Nos.	98% Cotton 2% Spandex fabric, GSM-340+/-10%,	1,12,897 Sq. Meters
			80% Polyester 20% Cotton Pocketing fabric, GSM-105+/-10%, width-58"	20,572 Sq. Meters
			Button	Net to net with accountability clause
			Rivets	. Net to net with accountability clause
			Zippers	Net to net with accountability clause

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.




(51)

Case No.330	M/s. Imperial Readymade Garments Factory India Pvt. Ltd., Chennai.
NC 24/15 dt. 18.09.2014	Part File No. 01/84/50/146/AM-10/DES-V
Re-fixation of input output norms against Advance Authorisation No.0410108432 dated 13.10.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details like style number, CAD/CAM, Calculation sheet and sample of the export item submitted by the firm in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pant made of 98% Cotton 2% Spandex dyed fabric, GSM-340+/-10%, Style No.C2730XA-35X6-53	45,310 Nos.	98% Cotton 2% Spandex dyed fabric, GSM-340+/-10%, 70d/88*44.3, 3/15 S Twill cuttable width-51" flat finish	2.25 Sq. meter per piece
			32L Antique Copper /Button	3902 Dozs
			32L Antique Brass /Button	5642 Dozs
			24L/Ant Brass/ Button	5554 Dozs
			27L/ Ant Brass/ Button	1885 Dozs
			27L/Tin/Rivets	1235 Dozs
			28L/Tin/Rivets	10787 Dozs
			27L/Ant Brass Button	415 Dozs
			9mm/Ant Brass /Rivets	1905 Dozs



			9mm/Dull Nickel/Rivets	2766 Dozs
2.	Ladies Pant made of 98% Cotton 2% Spandex dyed fabric, GSM-220+/-10%, Style No.C2730XA-35X6-53	6672 Nos.	98% Cotton 2% Spandex stretch satin with lafer ultra soft microsanded finished fabric, GSM-220+/-10%, cuttable width-53"	2.25 Sq. meter per piece
			24L Antique Copper /Button	1303 Dozs
			28L/Tin/Button	2697 Dozs
			9mm/Matte Pewter/Rivets	2224 Dozs
3.	Ladies Pant made of 98% Cotton 2% Spandex fabric, GSM-339+/-10%, Style No. C2730XA-35X6-51	46,871 Nos.	98% Cotton 2% Spandex stretch twill fabric, GSM-339+/-10%, cuttable width-53"	2.25 Sq. meter per piece
			24L Antique Copper /Button	3977 Dozs
			32L Dull Nickel/Button	8283 Dozs
			24L/Dull Nickel/Button	8178 Dozs
			9mm/Matte Pewter/Rivets	6966 Dozs
4.	Girls Baby Pant made of 100% Cotton 8 OZ dark indigo slub denim fabric, GSM-271+/-10%, Style No.GRY DNM RBN PNT	1890 Nos.	100% Cotton 8 OZ dark indigo slub denim fabric, GSM-271+/-10%, width-59/60"	1.44 Sq. meter per piece
5.	Ladies Jacket made of 98% Cotton 2% Spandex denim fabric, GSM-322+/-10%, Style No. BB Bette MM MA Spr 10	2972 Nos.	98% Cotton 2% Spandex stretch crosshatch blue/ black mercerized denim fabric, GSM-322+/-	2.15 Sq. meter per piece

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			10%, 3/1-twill full width-55"	
			28L/MattePewter/Button	2444 Dozs
			32L/Antique Brass/Rivets	1235 Dozs
			9mm/Matte Pewter/Rivets	495 Dozs
6.	Ladies Jacket made of 98% Cotton 2% Spandex stretch mercerized denim fabric, GSM-322+/-10%, Style No. BB Bette MM MA Spr 10	2377 Nos.	98% Cotton 2% Spandex stretch crosshatch blue/ black mercerized denim fabric, GSM-322+/-10%, 3/1-twill full width-55"	2.15 Sq. meter per piece
			27L/Dull Nickel/Button	2766 Dozs
			9mm/Anti Brass/Rivets	415 Dozs

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



